

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 317 OF 2019 &
IA NOS. 1675, 1674 & 1677 OF 2019

Dated: 15th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Talwandi Sabo Power Limited **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Akshat Jain
Mr. Raghav Malhotra

Counsel for the Respondent (s) : Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-2

ORDER

Admit.

Appearance of Respondent No.1 and objections of Respondent No.2 shall be filed within four weeks.

List the matter on **05.12.2019**. Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk